

777
Rajesh Kumar Singh

D.H.J.S

Director (Academics)/
Chairperson (Officiating)



DELHI JUDICIAL ACADEMY

(High Court of Delhi)

Sector-14, Dwarka, New Delhi-110078

011-20892191, 011-28036502 (O)

011-28036687 (Fax)

Email: dja@nlc.in

03rd May, 2026

R-234B

No. DJA/Trg./Civil Judges/2053/2026/2536

To

1. The Ld. Principal District & Sessions Judge (HQs), Central, THC
2. The Ld. Principal District & Sessions Judge, South, Saket
3. The Ld. Principal District & Sessions Judge, North-West, Rohini
4. The Ld. Principal District & Sessions Judge, East, KKD
5. The Ld. Principal District & Sessions Judge, North-East, KKD
6. The Ld. Principal District & Sessions Judge, North, Rohini
7. The Ld. Principal District & Sessions Judge, New Delhi, PHC
8. The Ld. Principal District & Sessions Judge, Shahdara, KKD
9. The Ld. Principal District & Sessions Judge, South-West, Dwarka
10. The Ld. Principal District & Sessions Judge, South-East, Saket
- ✓ 11. The Ld. Principal District & Sessions Judge, West, THC

Sub.: Core Competence Conference for Knowledge, Skill & Perspective Development for Senior Civil Judges-cum-ARCs, Administrative Civil Judges-cum-ARCs, CCJs-cum-ARCs & ARCs (Full Strength) on 05th June, 2026.

Respected Sir/Madam,

As per the approved Training Calendar for the year- 2026, the Delhi Judicial Academy shall be conducting a 'Core Competence Conference for Knowledge, Skill and Perspective Development for Senior Civil Judges-cum-ARCs, Administrative Civil Judges-cum-ARCs, CCJs-cum-ARCs & ARCs (Full Strength) on 05th June, 2026 at the Delhi Judicial Academy.

The nomination list of Judicial Officers for the aforesaid programme is enclosed as Annexure 'A'.

It is requested that nominated Judicial Officers posted in your district may kindly be communicated about their nomination in the aforesaid programme through your good office.

In case any Officer requires exemption from attending the programme, the Ld. Officer may move application in advance through the concerned Ld. Principal District & Sessions Judge. If exemption is required on urgent basis, intimation to that effect may be sent to the Academy through e-mail, followed by a formal application duly forwarded by the concerned Ld. Principal District & Sessions Judge. Attention of the nominated officers may also be drawn to the exemption guidelines issued by the Hon'ble High Court of Delhi vide Letter No. 7097-7110/DHC/GAZ./G-3/2023 dated 10.10.2023, whereby it has been directed that exemption of nominated Judicial Officers from attending training programmes shall be considered only in case of extreme exigency such as medical condition etc. along with documentary proof.

In case the nominated officer is transferred, the successor Judge shall stand nominated for the programme automatically.

The nominated Judicial Officers may kindly be advised not to list any judicial work on 05th June, 2026 so that litigants and lawyers are not inconvenienced. In case some judicial work has already been listed, it may be postponed or adjourned accordingly, to the extent possible.

With regards,

Yours faithfully,

(Rajesh Kumar Singh)

Encl.: As above

OIC (Judicial)
PD&S (West)
11/05/26

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST)

No. 23446-23453 TIS HAZARI COURTS : DELHI

/JOTP/Gaz./PDJ West/2026

Dated Delhi the

9 MAY 2026

Copy forwarded for information and necessary compliance to :-

1. The Officer Incharge, Pool Car, Tis Hazari Courts, Delhi.
2. The Judicial Officer concerned of West District, Tis Hazari Courts, Delhi.
3. The Branch Incharge, Filing Section, West District, Tis Hazari Courts, Delhi.
4. For uploading on LAYERS.
5. For uploading on Centralized Website through LAYERS.

Annexure 'A'

**Nomination List of officers to attend
Core Competance Conference for Knowledge, Skill and Perspective Development
for Senior Civil Judges-cum-ARCs, Administrative Civil Judges-cum-ARCs, CCJs-
cum-ARCs & ARCs (Full Strength)
(Alphabetically)
on
05th June, 2026**

Sl. No.	Name of Officer	Present Posting	No	District	Place of Posting
1	Mr. Ajay Singh Parihar	ACJ-cum-CCJ-ARC		North	Rohini
2	Ms. Akriti Mahendru	SCJ-cum-RC		North	Rohini
3	Ms. Alka Singh	CCJ-cum-ARC		West	THC
4	Mr. Animesh Bhaskar Mani Tripathi	SCJ-cum-RC		South	Saket
5	Mr. Anshul Mehta	ACJ-cum-CCJ-ARC		West	THC
6	Mr. Bharat Aggarwal	ACJ-cum-CCJ-cum-ARC		Central	THC
7	Ms. Charu Asiwal	ACJ-cum-CCJ-ARC		Shahdara	KKD
8	Mr. Devanshu Sajlan	CCJ-cum-ARC		Central	THC
9	Ms. Dhanashree Deka	SCJ-cum-RC		Central	THC
10	Ms. Divya Gupta	ARC	2	Central	THC
11	Mr. Fahad Uddin	SCJ-cum-RC		South-East	Saket
12	Mr. Gaurav Goyal	ARC	1	Central	THC
13	Ms. Gita	ACJ-cum-CCJ-ARC		North-West	Rohini
14	Mr. Mayank Mittal	SCJ-cum-RC		North-West	Rohini
15	Ms. Nupur Gupta	SCJ-cum-RC		South-West	Dwarka
16	Ms. Pragati	SCJ-cum-RC		Shahdara	KKD
17	Mr. Pranat Kumar Joshi	ACJ-cum-CCJ-ARC		North-East	KKD
18	Ms. Richa Sharma	SCJ-cum-RC		West	THC
19	Mr. Rupinder Singh Dhiman	ACJ-cum-CCJ-ARC		New Delhi	PHC
20	Ms. Shilpi Singh	ACJ-cum-CCJ-cum-ARC		South	Saket
21	Ms. Shruti Chaudhary	SCJ-cum-RC		New Delhi	PHC
22	Mr. Sukhman Sandhu	ACJ-cum-CCJ-cum-ARC		South-West	Dwarka
23	Ms. Tania Singh	SCJ-cum-RC		North-East	KKD
24	Ms. Tarunpreet Kaur	ACJ-cum-CCJ-cum-ARC		South-East	Saket
25	Mr. Vinik Jain	ACJ-cum-CCJ-ARC		East	KKD
26	Mr. Vivek Beniwal	SCJ-cum-RC		East	KKD